

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

257/59/ND/2019

CORAM:

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2019.

NAME OF THE COMPANY: M/s. Mohan Pillai & Anr. V/s. M/s. Eicher Motors Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59

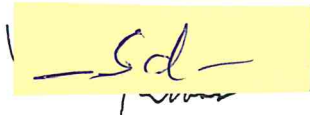
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:

Mr. Apurv Chandola, Mr. Joby P. Varghese, Advocates
for the Petitioner.

ORDER

Notice to the Corporate Debtor vide all modes including through the process of this Bench, returnable on 3th March, 2019. Corporate Debtor also be served through its Directors. Affidavit of service be filed.


(Dr. V.K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)